

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
 In the Court of Vinayak Mayannavar
 PRL. CIVIL JUDGE AND JMFC
 Cause List Dated 19-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendants			
1) O.S.	62/2021		T Chandrappa
2) O.S.	66/2021		B V Manjunath gowda
HEARING			
3) O.S.	190/2015		M Venkataswamy
4) O.S.	246/2017		Tanveer Ahmed Shariff
5) Misc	10/2020		K Narayanaswamy
EVIDENCE..			
6) O.S.	220/2007		NII
JUDGEMENT.			
7) O.S.	20/2019		M Venkataswamy
8) O.S.	102/2019		Muthkuru Na Manohar
Call on			
9) O.S.	152/2015		A C Subramanya
10) O.S.	328/2016		Srinivasappa
11) Misc	8/2017		R.Venkatesh Naidu
12) O.S.	316/2018		Y V Radhakrishna
Defendant Evidence			
13) O.S.	432/2013		Mylaraiah Associates
14) O.S.	250/2016		
Further Evidence			
15) O.S.	88/2013		K G Ramakrishnaiah
16) O.S.	174/2020		Hareesh M
FURTHER PLAINTIFF EVIDENCE			
17) O.S.	102/2017		C N Narayan
18) O.S.	210/2017		B Ramesh
Plaintiff Evidence			
19) O.S.	448/2013		S M Hanumantha rao
20) O.S.	228/2015		CN Narayan
21) O.S.	230/2015		CN Narayan
22) O.S.	118/2018		Harendra
23) O.S.	150/2018		A G Subramanya
24) O.S.	170/2018		T K Sampath Kumar

Afternoon Session.

25) O.S.	230/2018	G R Lakshmipathi
26) O.S.	304/2019	P Muniraju
<u>Cross of pw</u>		
27) O.S.	68/2012	R. Venkatesh
28) O.S.	266/2013	NGG
29) O.S.	410/2014	Mylaraiah Associates
30) O.S.	534/2014	K Shivashankar
31) O.S.	74/2015	G Shantha
32) O.S.	254/2015	Muniraju K N
33) O.S.	246/2016	R Venkatesh Naidu
<u>OBJECTIONS</u>		
34) O.S.	232/2015	SM Hanumantha Rao
35) O.S.	166/2019	A G Bopaiah
36) O.S.	266/2019	Reddy
37) Misc	12/2019	B S Gurudath
<u>Summons to cws</u>		
1) C.C.	1166/2015	Reddy
<u>SUMMONS</u>		
2) C.C.	548/2009	APP
3) Crl.Misc.	286/2019	APP
<u>NOTICE</u>		
4) C.C.	492/2006	T C Narayanaswamy
5) P.C.R.	68/2017	
6) P.C.R.	73/2019	Doddegowda H S
<u>HEARING</u>		
7) C.C.	1642/2014	Muthkuru Na Manohar
8) Crl.Misc.	86/2018	
9) Crl.Misc.	153/2019	D A Sudheer
10) P.C.R.	70/2020	Ramesh Babu R
11) Crl.Misc.	157/2020	N Suresh
<u>EVIDENCE..</u>		
12) C.C.	1604/2016	T C Narayanaswamy
13) C.C.	1175/2017	Harendra
14) C.C.	1407/2017	
<u>APPEARANCE OF ACCUSED</u>		
15) C.C.	2782/2019	APP
<u>FRAMING OF CHARGE OR PLEA</u>		
16) C.C.	916/2014	APP
17) C.C.	370/2016	
18) C.C.	1043/2016	APP
19) C.C.	463/2017	APP

20) C.C.	646/2017	APP
21) C.C.	120/2018	C K Himalaya
22) C.C.	373/2018	Fayaz Ahammed
23) C.C.	526/2018	APP
24) C.C.	820/2018	K Ramesh
25) C.C.	1017/2018	APP
26) C.C.	1051/2018	Muniyappa R
27) C.C.	1588/2019	H K Pavan
Body warrant		
28) C.C.	2534/2019	APP
Call on		
29) C.C.	1640/2017	K Nagaraj
30) Crl.Misc.	349/2017	Harendra
31) C.C.	4809/2020	APP
Defendant Evidence		
32) C.C.	496/2017	Harendra
Further Evidence		
33) Crl.Misc.	286/2020	Doddegowda H S
Hearing Before Charge		
34) C.C.	464/2017	APP
35) C.C.	1472/2017	APP
36) C.C.	1108/2018	APP
37) C.C.	1635/2018	APP
38) C.C.	2499/2019	APP
Steps		
39) C.C.	1637/2019	Shantharaja T R
Summons to accused		
40) C.C.	1530/2017	T C Narayanaswamy
41) C.C.	75/2018	T C Narayanaswamy
42) C.C.	378/2018	APP
43) C.C.	1392/2018	Muniraja
44) C.C.	1745/2019	APP
45) C.C.	1942/2019	T B Krishnappa
46) C.C.	935/2020	APP
47) C.C.	1087/2020	APP
48) C.C.	1088/2020	APP
49) C.C.	1100/2020	APP
50) C.C.	1105/2020	APP
51) C.C.	1109/2020	APP
52) C.C.	1312/2020	APP
53) C.C.	1313/2020	APP
54) C.C.	1314/2020	APP

55) C.C.	1347/2020	APP
56) C.C.	1387/2020	APP
57) C.C.	150/2021	APP
58) C.C.	342/2021	Venkatesh N
59) C.C.	708/2021	APP
60) C.C.	709/2021	APP
61) C.C.	3181/2021	APP
sworn statement		
62) P.C.R.	19/2015	R T nanjegowda and H N Srinivas murthy
63) P.C.R.	219/2015	SM Hanumantha rao and NK Prakash
64) P.C.R.	62/2020	N Manjunatha
65) P.C.R.	89/2020	C N Narayan
66) P.C.R.	91/2020	Hareesh M
67) P.C.R.	25/2021	APP
68) P.C.R.	26/2021	H M Govindaraju
69) P.C.R.	46/2021	Bhaskar Reddy S
70) P.C.R.	89/2021	T B Krishnappa
Await summons		
71) C.C.	22/2020	S B Madhu
Cross of pw		
72) C.C.	152/2017	P Muniraju
73) C.C.	498/2017	Harendra
74) C.C.	1168/2017	Lakshmana murthy N
Issue NBW to accused		
75) C.C.	919/2009	
Issue NBW against C W		
76) C.C.	1204/2011	
Issue NBW to accused		
77) C.C.	1210/2011	
78) C.C.	680/2015	M Venkataswamy
79) C.C.	1321/2015	
80) C.C.	928/2017	BM Satheesha
81) C.C.	1563/2017	Shivaarajan H
82) C.C.	1765/2017	APP
83) C.C.	257/2018	Chinnappaiah
84) C.C.	326/2018	APP
85) C.C.	1377/2018	Jagadish K
Issue summons through RPAD		
86) C.C.	41/2021	Mylaraiah Associates
87) C.C.	798/2021	B N Prashanth

Afternoon Session

88) C.C.	799/2021
Notice to Respondent	
89) Crl.Misc.	119/2020
90) Crl.Misc.	269/2020
91) Crl.Misc.	97/2021
92) Crl.Misc.	98/2021
93) Crl.Misc.	99/2021
OBJECTIONS	
94) Crl.Misc.	214/2018
95) Crl.Misc.	132/2019

A G Nagaraja

Harendra

A G Nagaraja

Harendra

Harendra

Harendra

S M Hanumantha Rao

P S Manjunatha

Morning Session

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 19-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendents			
1) O.S.	43/2014		B K Venkatesh
2) O.S.	75/2014		N Ravishankar
Verify draft			
3) O.S.	211/2017		S.N Prakash, SDChowdegowda, Rameshgowda
Summons to defendents			
4) O.S.	263/2017		T V Anjinappa
5) O.S.	181/2018		T.M.Jayakrishnappa
6) O.S.	211/2019		K Kanthraju
7) O.S.	337/2019		B Lakhmi kanthappa
8) O.S.	77/2020		Chalapathi
9) O.S.	231/2020		H M Ananda Kumar
NOTICE			
10) O.S.	16/2021		Prakash M
HEARING			
11) O.S.	237/2017		LMN
12) O.S.	78/2020		G D Harisha
13) O.S.	157/2020		Sri lakshmi S
14) O.S.	77/2021		Mahabaleshwara G C
ISSUES			
15) O.S.	53/2016		A.G Nagaraj
16) O.S.	277/2019		B Lakhmi kanthappa
EVIDENCE..			
17) O.S.	229/2011		
18) O.S.	307/2012		G.S.A.
19) O.S.	279/2013		P S Manjunatha
20) O.S.	39/2015		P S Manjunatha
21) O.S.	197/2015		H M Ananda Kumar
22) O.S.	277/2015		K R Muniraja
23) O.S.	287/2015		H M Govindaraju
24) O.S.	297/2015		G.V Shashikumar
25) O.S.	215/2016		A G Nagaraja

Morning Session

- 26) O.S. 3/2017
- 27) O.S. 139/2017
- 28) O.S. 155/2017
- 29) O.S. 245/2017
- 30) O.S. 39/2018
- 31) O.S. 81/2018
- 32) O.S. 67/2019
- 33) O.S. 19/2020

- A G Nagaraja
- Bhaskar Reddy.S
- k.M Devegowda, Muniraju, Srilakshmi.S
- Y N Sathyanarayana
- Malluraiah
- M Ananda
- K Devaraja
- H M Ananda Kumar

ARGUMENTS

- 34) O.S. 527/2014
- 35) O.S. 309/2015
- 36) O.S. 3/2018

- Y Narayanaswamy
- Malluraiah
- B K Muniraju

ORDERS

- 37) O.S. 131/2015

- H M Ananda Kumar

Call on

- 38) O.S. 193/2013
- 39) O.S. 99/2018

- H V Ramachandra
- G V K Associates

Steps

- 40) O.S. 61/2011
- 41) EX 14/2018
- 42) EX 17/2019

- M Venkataswamy
- A G Nagaraja

FURTHER PLAINTIFF EVIDENCE

- 43) O.S. 227/2015
- 44) O.S. 33/2017
- 45) O.S. 34/2017

- HMA
- P S Manjunatha
- P S Manjunatha

Plaintiff Evidence

- 46) O.S. 285/2018

- N K Prakash

Amended plaint

- 47) O.S. 357/2013
- 48) Misc 11/2015

- Mylaraiah Associates

written statement

- 49) O.S. 159/2019
- 50) O.S. 251/2020

- H M Ananda Kumar
- G Lakshmi Kanth

await orders

- 51) O.S. 158/2006

- C.N Narayana
- KM Devegowda

Await summons

- 52) O.S. 1/2021
- 53) O.S. 17/2021

- Manjunath G Kandekar
- MD Basavanna

Cross of pw

- 54) O.S. 177/2010

- Advocate for Plaintiff

55) Misc	15/2015	H M Ananda Kumar
56) O.S.	151/2017	M.Ramachandrappa
Hearing on IA		
57) O.S.	323/2019	Ravi B Naik
Notice to Respondent		
58) Misc	16/2019	B Lakhmi kanthappa
OBJECTIONS		
59) O.S.	17/2012	M VENKATASWAMY
60) O.S.	307/2013	Manjunatha gowda
61) O.S.	15/2014	R Manjunath Gowda
62) O.S.	549/2014	C N Narayan
63) O.S.	297/2016	H M Govindaraju
64) O.S.	191/2019	M Mohan Kumar
65) O.S.	100/2020	C N Narayan
66) O.S.	193/2020	Y N Sathyanarayana Rao
Notice to proposed LRs		
67) O.S.	191/2015	Hareesh M
HEARING		
1) Crl.Misc.	80/2017	Jayaramaiah
EVIDENCE..		
2) C.C.	850/2009	
3) C.C.	28/2010	
4) C.C.	1400/2014	APP
5) C.C.	307/2015	APP
6) C.C.	590/2015	APP
7) C.C.	132/2016	
8) C.C.	259/2016	
9) C.C.	656/2016	
10) C.C.	62/2018	APP
11) C.C.	783/2018	APP
12) C.C.	784/2018	APP
ARGUMENTS		
13) C.C.	40/2007	app
14) C.C.	270/2010	app
		APP
15) C.C.	801/2010	Y.N Manjunatha
Call on		
16) C.C.	3937/2020	APP
Hearing Before Charge		
17) C.C.	789/2017	APP
Summons to accused		

Morning Session

18) C.C. 143/2021 APP

Attachment warrant

19) C.C. 199/2010 app

20) C.C. 1419/2012

Issue NBW to accused

21) C.C. 919/2012

22) C.C. 1008/2018 APP

Issue summons through RPAD

23) C.C. 972/2021 N Madhukar

OBJECTIONS

24) C.C. 685/2012